

been completed in Calicut airport.

Calicut Airport was inaugurated on 13th April, 1988. Even now only one Flight is operating from Calicut i.e. Calicut-Bombay. Previously, there were two flights operated from Calicut but one flight has already been cancelled. Majority workers in gulf countries are from Malabar area and they all are depending on Calicut Airport. So, I request the Minister of Civil Aviation to start more flights from Calicut and give attention to the problems of Calicut Airport.

**(II) Need to set up public sector industries based on mineral raw material in industrially backward district, Anantapur of Andhra Pradesh**

SHRI A. VENKATA REDDY (Anantapur): India is an agricultural country and we have achieved self-sufficiency in foodgrains. Industry play an important role in the all round economic development of the country. Since India's independence, industrialisation concentrated only in cities and nearby areas. This has lead to imbalances, leading to migration to the cities. Education having spread fast in the country, educated youth force is very much available in rural areas also. Hence, industrialisation must be undertaken at the district level and in appropriate cases even in Taluk levels and local educated youth can be employed there. Such decentralisation of the industry will arrest rural migration to the cities. Anantapur District is the most backward drought prone area in Andhra Pradesh and has been notified as industrially backward district by Central Government. Abundant mineral raw material such as granite, limestone, steatite, baratis, calcite etc. is available there. There is no industry worth mentioning in public sector or Government undertakings there. State Government is not able to start industries for want of funds. The educated youth of the area demand immediate starting of public sector industries in Anantapur district. Immediate action is requested.

[*Translation*]

**(III) Need to re-open the closed railway line between Nirmali and Saraigarh in Samastipur district of Bihar**

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Deputy Speaker, Sir, I want to raise the following matter of urgent public importance under Rule 377.

In Samastipur division of Eastern Railway, there was railway line between Nirmali and Saraigarh railway stations, which used to pass through a railway bridge on Kosi river. In 1945-46, the said railway bridge had collapsed due to heavy floods in Kosi river resulting in the closure of that railway line. As a result, the people of Madhubani, Sitamarhi and Darbhanga districts have to cover 8 times more distance than the earlier one to reach the nearest place in Saharsa district and it causes a lot of waste of time and money. Hence it is not justified to close down a railway line just due to fall of a bridge. The closure of this railway line has adversely affected the development of people of this poor, flood hit and border region.

Therefore, in order to redress the grievances of railway passengers and for the development of this flood affected area, I demand in public interest that this closed railway line should be reopened.

**(IV) Need to open a petrol pump at Dindori, Nasik district in Maharashtra**

SHRI HARIBHAU SHANKAR MAHALE (Malegaon): Mr. Deputy Speaker, Sir, I want to raise the following matter of urgent public importance under Rule 377.

At present there is no petrol pump in village and tehsil Dindori of Nasik district (Maharashtra). The people of this region are in a great distress. They are facing a lot of difficulties. Almost everyday, I receive a number of requests from my constituency in this regard. People are also making tele-